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Title: Introduction of the Maintenance of Cleanliness Bill, 2016.

श्री महेश निरी (पूर्वी दिल्ली) : महोदय, मैं प्रस्ताव करता हूं कि सार्वजनिक स्थानों में और उसके आस-पास खब्बा, स्वारुप्यकर और रवरथ वातावरण बनाए रखना सुनिश्चित करने के लिए सार्वजनिक स्थानों में कचरा फैलाने, थूकने और मूत्र त्याग करने को प्रतिविष्ट करने तथा उससे विषयों के लिए विधेयक को प्रश्नापित करने की अनुमति दी जाए।

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to prohibit littering, spitting and urinating in public place so as to ensure maintenance of clean hygienic and healthy atmosphere in and around public place and for matters connected therewith."

The motion was adopted.

श्री महेश निरी : मैं विधेयक प्रश्नापित करता हूं।

HON. DEPUTY-SPEAKER: The House will now take up Item no. 174.

Shri Feroze Varun Gandhi – Not present.

The House will now take up Item no. 175 – Further consideration and passing of the motion moved by Shri Vincent H. Pala on 5th August, 2016.

Shri P.D. Rai – Not present.

Shri Adhir Chowdhury.